(b) and (c) In one case, payment of an anticipatory pension at the rate of Rs. 7 per mensem and a death-cum retirement gratuity amounting to Rs. 259 had been arranged on 10th July 1959. The final pension comes to Rs. 9:60 per mensem and the death-cumretirement gratuity to Rs. 346:50. These payments will be arranged after final verification by Accounts, which is likely to be completed during the current month.]

CONSTRUCTION OF POST OFFICE BUILDING AT MUL IN MAHARASHTRA

- 255. SHRI V. T. NAGPURE: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:
- (a) the progress of construction of the post office building at Mul in the district of Chanda in Maharashtra;
- (b) if the post office is in a rented building, what is the rent required to be paid per annum; and
- (c) whether a Public Call Office has been started at this place?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) The plans are awaited from the Architect.

- (b) Rs. 480 p. a.
- (c) Sanction has been issued for opening a Public Call Office. The work will be taken in hand on receipt of materials.

12 NOON

PAPERS LAID ON THE TABLE

LAW COMMISSION REPORT re. MARRIAGE AND DIVORCE AMONGST CHRISTIANS

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, on behalf of Shri A. K. Sen, I beg to lay on the Table a copy of the Fifteenth Report of the Law Commission on the law relating to

Marriage and Divorce amongst Christians in India. [Placed in Library. *See* No. LT-2540/60.]

AMENDMENT IN THE DELHI MOTOR VEHICLES RULES, 1940

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): Sir, I beg to lay on the Table, under subsection (3) of section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. F. 12/54/60-Transport, dated the 21st October, 1960, publishing an amendment in the Delhi Motor Vehicles Rules, 1940, issued by the Delhi Administration. [Placed in Library. See No. LT-2345/60.]

THE SUGARCANE CONTROL (STATE OF PONDICHERRY) ORDER, 1960

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act. 1955, a copy of the Ministry of Food and Agriculture (Department of Food) 1395/ Ess. Notification G.S.R. No. Com./Sugarcane, dated the 15th November, 1960, publishing the Sugarcane Control (State of Pondicherry) Order, 1960. [Placed in Library. See No. LT-2537/60.]

LEAVE OF ABSENCE TO PROF. A. R. WADIA

MR. CHAIRMAN: I have to inform Members that the following letter dated the 6th December, 1960 has been received from Professor A. R. Wadia: —

- "As you may be aware, I had a very bad accident at Baroda about a month ago and as a result of it my left thigh bone was fractured and I had to be operated upon. Though the operation was successful, I am not in a fit condition to move out of the house and so, much to my regret, I shall not be able